

Title Regarding plight of tribals in Kanniyakumari Parliamentary Constituency.-laid

SHRI VIJAYKUMAR ALIAS VIJAY VASANTH (KANYAKUMARI): I would like to highlight the plight of tribals living in my Kanniyakumari Parliamentary Constituency. There are 48 tribal settlements in the Kanniyakumari district which falls under 4 village Panchayats. These village hamlets are cut off from the main land due to geographical reasons and we are unable to provide them with basic needs. These are basically hilly regions of Western Ghats. In order to address the concern of these people at the earliest, I would request the Government to include these hamlets under the Special Central Assistance for Tribal Development (SCA For TD). We need to find solutions for their electricity requirement, develop decent roads and provide them with medical facilities. We need to provide them with pucca houses and proper toilets. The mobile connectivity for these villages is also of utmost importance. I would urge upon the concerned Ministry of the Tribal Affairs to take up the concerns of these villages and special assistance be provided by the Central Government to provide basic needs such as electricity, roads, medical facilities and mobile connectivity.